

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 16 of 2013 &
I.A. No. 53 of 2013

Dated : 6th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Meenakshi Energy Pvt. Ltd. Appellant (s)
Versus

Central Electricity Regulatory Commission
& Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Sakya Singha Chaudhuri
Ms. Mandakini Ghosh

Counsel for Respondent (s): Mr. Nikhil Nayyar for R-1
Mr. M.G. Ramachandran and
Ms. Swapna Seshadri for R-4
Mr. Pawan Upadhyay,
Mr. Jyoti Prasad and
Mr. Sarvjit Pratap Singh for R-2 & R-3

ORDER

(I.A. No. 53 of 2013 – For Interim Directions)

The Learned Counsel appearing on behalf of the Respondents take notice. The Learned Counsel for the Respondents request for some time to file reply in the IA. Accordingly, they are directed to file reply on or before 22.02.2013 after serving copy on the other side.

Post the matter for hearing the IA on **28.2.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm